

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:2773
ANSWERED ON:06.12.2000
NUMBER OF CONTRACT LABOUR
PUSP JAIN

Will the Minister of LABOUR be pleased to state:

- (a) the number of contract labourers in Government and semi Government Departments in Rajastha, category-wise;
- (b) the rules, service conditions for these contract labourers, the details of their salary, dearness allowances, leaves and other facilities being provided to them;
- (c) whether the Government propose the abolish contract system on account of resentment of contract labour system in the country; and
- (d) if so, the manner and the time by which it is likely to be abolished?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a) to (d) : A statement is laid on the Table of the House.